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Sk.L.Ali-Vrs-UOI&Ors

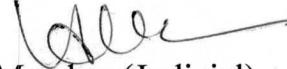
P.H.Sl.No.3  
OA No.961/2012

**Order – dated 15<sup>th</sup> April, 2014.**

CORAM  
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)  
THE HON'BLE MR.R.C.MISRA, MEMBER ADMN.)

.....  
Heard Ms.Patnaik, Learned Counsel for the Applicant and  
Mr.B.B.Patnaik, Learned panel counsel for Railway-Respondents. On the  
oral prayer of Ms.Patnaik, Learned Counsel for the Applicant this OA is  
disposed of as withdrawn with liberty to file OA afresh within a period of  
seven days hence. No costs.

  
Member (Admn.)

  
Member (Judicial)